

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong, the 15<sup>th</sup> January, 2016

No.HCM.ii/370/2013/ As per Notification  
No.K.11019/01/2016-US.II dated 12<sup>th</sup> January, 2016, received from the  
Joint Secretary to the Government of India, Ministry of Law and Justice,  
Jaisalmer House, 26, Man Singh Road, New Delhi-110 011, wherein the  
President of India is pleased to appoint Shri Justice T.Nandakumar  
Singh, Senior-most Judge of the High Court of Meghalaya to perform the  
duties of the office of the Chief Justice of the High Court of Meghalaya  
with effect from 15<sup>th</sup> January, 2016 consequent upon the retirement of  
Shri Justice Uma Nath Singh, Chief Justice of the High Court of  
Meghalaya.

By order;

  
**REGISTRAR (ADMN)**

Memo No.HCM.II/370/2013/ 78A  
Copy for information to:

Shillong, the 15<sup>th</sup> January, 2016.

1. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.
2. The Chief Secretary to the Govt. of Meghalaya, Shillong-793001.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Accountant General (A&E), Meghalaya, Shillong-793 001.
5. The Spl. Secretary to the Govt. of Meghalaya, Law Dept., Shillong-793 001.
6. The Registrar General, Gauhati High Court, Guwahati-781 001.
7. The Registrar General, High Court of Karnataka, Bangalore.
8. The Registrar General, High Court of Tamil Nadu, Madras(Chennai).
9. The Registrar General, High Court of Delhi, New Delhi.
10. The Registrar General, High Court of Maharashtra, Bombay (Mumbai).
11. The Registrar General, High Court of Bihar, Patna.
12. The Registrar General, High Court of Madhya Pradesh, Jabalpur.
13. The Registrar General, High Court of West Bengal, Calcutta, Kolkata.
14. The Registrar General, High Court of Uttar Pradesh, Allahabad.
15. The Registrar General, High Court of Kerala, Kochi, Ernakulam.
16. The Registrar General, High Court of Orissa, Cuttack.
17. The Registrar General, High Court of Rajasthan, Jodhapur.
18. The Registrar General, High Court of Gujarat, Sola, Ahmedabad.

19. The Registrar General, High Court of Jammu & Kashmir, Srinagar.
20. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
21. The Registrar General, High Court of Sikkim, Gangtok.
22. The Registrar General, High Court of Uttaranchal, Nainital.
23. The Registrar General, High Court of Jharkhand, Ranchi.
24. The Registrar General, High Court of Tripura, Agartala.
25. The Registrar General, High Court of Manipur, Imphal.
26. The Registrar General, Punjab & Haryana High Court, Chandigarh.
27. The Registrar General, High Court of Chhatisgarh, Bilashpur.
28. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
29. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
30. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagoon.
31. The District & Sessions Judge- Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoin/ Williamnagar.
32. The Judge, Khasi Hills Autonomous District Council, Shillong.
33. The Judge, Jaintia Hills, Autonomous District Council, Jowai.
34. The Judge, Garo Hills Autonomous District Council, Tura.
35. The Deputy Commissioner, East Khasi Hills, Shillong.
36. The Deputy Commissioner, West Khasi Hills, Nongstoin.
37. The Deputy Commissioner, South West Khasi Hills, Mawkyrwat.
38. The Deputy Commissioner, Ri-Bhoi District, Nongpoh.
39. The Deputy Commissioner, West Jaintia Hills, Jowai.
40. The Deputy Commissioner, East Jaintia Hills, Khliehriat.
41. The Deputy Commissioner, East Garo Hills, Williamnagar.
42. The Deputy Commissioner, West Garo Hills, Tura.
43. The Deputy Commissioner, South Garo Hills, Baghmara.
44. The Deputy Commissioner, North Garo Hills, Risubelpara.
45. The Deputy Commissioner, South West Garo Hills, Ampati.
46. The President, High Court Bar Association, Shillong.
47. The Secretary, Shillong Bar Association, Shillong.
48. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, Chief Justice (Acting), High Court of Meghalaya, Shillong, for kind information of his Lordship.
49. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong, for kind information of his Lordship.
50. The PS to the Registrar General, High Court of Meghalaya, Shillong
51. The Systems Analyst to upload the Notification in the High Court Website.
52. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong, for necessary action.
53. Office Notice Board.
54. Concerned file.

*H. P. B. M.*  
15/01/2016  
**REGISTRAR (ADMN)**